GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2649
ANSWERED ON 17TH MARCH, 2022

GPS-ENABLED TOLL COLLECTION

2649. SHRI DUSHYANT SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has any proposal to introduce Global Positioning System (GPS) enabled toll collection in the country and if so, the details and present status thereof;

(b) whether the Government has conducted any study on this technology with regard to Indian context and if so, the details thereof;

(c) the number of vehicles which are enabled with GPS in the country, state-wise;

(d) whether the Government has any information regarding GPS-enabled toll collection technology in any country in the world and if so, the performance of the technology in the respective countries;

(e) the details of the consultation and stakeholders involved in this regard; and

(f) whether the Government is aware that such real time tracking of vehicles using this GPS enabled technology can also be misused for unlawful activities, if so, the measures being incorporated to safeguard privacy and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Barrier less tolling with the help of the use of Automatic Number Plate Recognition Camera and Satellite Navigation tolling is being studied. A Consultant, through competitive bidding, has been engaged for it and a team of experts, including international subject matter experts, are currently working on the study of global good practices & readiness assessment as well as preparation of standards & specifications and requisite legal changes.

(b) Yes, Sir. A pilot study was conducted by National Highways Authority of India on the Delhi – Mumbai Corridor in the year 2020. The pilot was run on identified commercial trucks using Indian Space Research Organisation's Navigation satellite system and India-manufactured vehicle On-Board Units (OBU), as per Automotive Industry Standard -140.

(c) State wise count of VLTD (Vehicle Location Tracking Device) fitment as per VAHAN 4.0 (National Register of Vehicles/RC) is placed in the Annexure.

(d) Tolling using Global Navigation Satellite system (GNSS) is operational in a number of countries across the world, which includes Germany, Russia, Slovakia, etc. GNSS-based tolling system is operational on a road length of 50,000 km, 51,000+ km and 17,700 km of highways in Germany, Russia and Slovakia, respectively. The system has an automatic log-on of 98.8% in Germany.

(e) The satellite-based tolling shall be designed in view of the applicable laws pertaining to privacy of users and other legal & regulatory provisions.

(f) Government has notified Automotive Industry Standard 140, which is a standard for Vehicle Location Tracking Devices (GPS enabled Technology). AIS 140 refers to 'IS/ISO/TR 12859: 2009 - Intelligent Transport Systems — System Architecture— Privacy Aspects in ITS Standards and Systems' for developing the systems to meet the requirements of this standard.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2649 FOR 17.03.2022 ASKED BY SHRI DUSHYANT SINGH REGARDING GPS-ENABLED TOLL COLLECTION

Details of vehicles which are enabled with GPS:

Serial No.	State/UT	Total Fitments
1.	Andaman & Nicobar Island	1
2.	Andhra Pradesh	18
3.	Arunachal Pradesh	26
4.	Assam	197
5.	Bihar	134
6.	Chandigarh	944
7.	Chhattisgarh	13592
8.	Delhi	29705
9.	Goa	9112
10.	Gujarat	911
11.	Haryana	727
12.	Himachal Pradesh	10824
13.	Jammu & Kashmir	1068
14.	Jharkhand	546
15.	Karnataka	4932
16.	Kerala	2271
17.	Ladakh	5
18.	Madhya Pradesh	1
19.	Maharashtra	38680
20.	Manipur	1
21.	Meghalaya	271
22.	Mizoram	45
23.	Nagaland	134
24.	Odisha	279
25.	Puducherry	66
26.	Punjab	947
27.	Rajasthan	4386
28.	Sikkim	1
29.	Tamil Nadu	1842
30.	Telangana	2
31.	Tripura	14
32.	Dadra & Nagar Haveli and Daman & Diu	60
33.	Uttarakhand	14401
34.	Uttar Pradesh	1073
35.	West Bengal	342
	Total	**137558**

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